

PROF. MADHU DANDAVATE: You call the meeting of the Business Advisory Committee. We accept that proposal.

MR. SPEAKER: We have the meeting tomorrow at 10 O'clock.

SHRI S. JAIPAL REDDY (Mahabunagar): What about the Prime Minister?

MR. SPEAKER: I am not concerned. I cannot do anything and I will not oblige you on that.

[*Translation*]

The matter is over. Please proceed further.

[*English*]

PROF. MADHU DANDAVATE: Why don't you ensure the presence of the Prime Minister in the House?

[*Translation*]

MR. SPEAKER: If even after this you do not let the House carry on its business I will take it that it is basically wrong. Please sit down.

[*English*]

PROF. MADHU DANDAVATE: When the whole country is rocked by this episode, why does he not come to the House? (*Interruptions*)

19.12 hrs.

MATTERS UNDER RULE 377

[*Translation*]

- (I) **Need to Improve the conditions of Bidi workers by releasing more funds from Bidi Workers' Welfare Fund**

SHRI NANDLAL CHOUDHARY (Sa-

gar): Mr. Speaker, Sir, crores of rupees are being deposited into the Central Bidi Workers' Welfare fund by way of cess on *bidis*. But adequate assistance is not being provided to *bidi* worker from this fund. I appeal to the Central Government to increase the rate of scholarship given to wards of *bidi* workers. Housing facility should be provided to the homeless *bidi* workers by releasing more funds for the purpose. Parks, community halls, clubs and other recreational facilities should be provided in areas inhabited by *bidi* workers. Free medical facilities should be made available to *bidi* workers and a separate hospital should be opened in each 'Tehsil' for them. There is an immediate need for a 50-bed hospital in my constituency of Sagar as it has the highest concentration of *bidi* workers. Keeping in view the pitiable living conditions of *bidi* workers, I request that there should be a life insurance cover for every *bidi* workers for a minimum amount of Rs. 10,000. The insurance premia should be paid from the *Bidi Workers Welfare Fund*. Adequate financial assistance and loans under a special task programme should be provided to the educated unemployed children of the *bidi* workers. A special recruitment drive should be undertaken to induct them into the Government services. The Central Government is requested to issue directives to all the State Governments for suitable upward revision of minimum wages now being paid to *bidi* workers. (*Interruptions*)

MR. SPEAKER: Earlier also you created disorder. Now you are back at it? It was broken by you.

(*Interruptions*)

MR. SPEAKER: It is neither under your control nor mine. You have done a wrong thing. It was broken by you. This doesn't behove you.

(*Interruptions*)

MR. SPEAKER: Pressure tacting do not pay other may surpass you on this score.

[English]

SHRIV. SOBHASADREESWARARAO (Vijayawada): The Prime Minister should resign...

MR. SPEAKER: I have nothing to do with that. I can only run the House. Nothing except matters under Rule 377 will go on record.

(Interruptions)*

[Translation]

MR. SPEAKER: I cannot to anything.

(Interruptions)

MR. SPEAKER: It is height of indecency.

(Interruptions)

[English]

MR. SPEAKER: I am worried about the business of the House. How it should be run, that is my business and that is my responsibility. If the House does not try to cooperate with me, there are only two things left to me, namely, either adjourn the House or name some Members—I do not want to do that. But this is the cooperation I am getting with all the patience and with all the humility at my command. The whole world is looking at us. There are some rules beyond which I cannot go.

(Interruptions)

MR. SPEAKER: I am only concerned with how the House runs. I am to ensure that the House runs properly. That is my duty. It is so simple and straight. If you do not want to cooperate, I cannot help it. I am not to be blamed. You say that I am flouting the rules

but I do not know who is flouting the rules now.

(ii) **Need to set up a T.V. Relay Centre at Keonjhar in Orissa**

SHRI HARIHAR SOREN (Keonjhar): The Government of India has taken steps for the expansion of TV network to different parts of the country during the Seventh Plan period. Doordarshan facilities have also been expanded to Orissa. But many tribal areas in the State have not been covered under the expansion programme so far. Keonjhar is one such district which has been deprived of this facility. Government had a proposal to set up TV Centre at Keonjhar during the Seventh Plan. The Hon'ble Minister had also assured time and again that a TV Relay Centre would be set up at Keonjhar during the current Plan. But it is regrettable that nothing has been done in that direction, though Seventh Plan is going to end shortly. A Doordarshan Centre will play a vital role in the advancement of tribal district of Keonjhar. It will go a long way in the preservation of tribal culture and development of education. I therefore request that a TV Relay Centre be set up at Keonjhar without any further delay.

(Interruptions)

MR. SPEAKER: I adjourn the House till 11 O'clock tomorrow.

19.25 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Friday, July 21, 1989/ Asadha 30, 1911 (Saka)

*Not recorded.